

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II**

Item 15

CA No. 507/19, 652/19 & 410/2019

IA No. 371/2021

151/2020, 956/2020

488/2021

263/22

in

CP(IB) No. 363/Chd/Pb/2018

(Admitted)

Under Section 7 & 12(2), & 60 (5),
33(1), & 60(5), 43 & 66 IBC 2016 IBC 2016

In the matter of:-

The Gats Urban Co-Operative Thrift and Credit Society Ltd.

.....Petitioner/Financial Creditor

Vs.

Sahil Alloys & Machine Tools Pvt. Ltd.

....Respondent/Corporate Debtor

Present :

Mr. Pulkit Goyal, Advocate for the RP in CA No. 507/19, 652/19 & 410/2019, IA No. 151/2020, 488/2021 & 263/22.

Mr. Vishav Bharti Gupta, proxy counsel for Mr. Arpit Chawla, Advocate for Punjab & Sind Bank in CA No. 410/2019 & IA Nos. 956/2020, 151/2021.

Mr. Vaibhav Sahni, Advocate for the Suspended Board of Directors in IA CA No. 507/2019 & IA Nos. 488/2021 & 263/2022 and for the applicant in CA No. 652/2019.

Ms. Saleena Dhaliwal, Advocate for RP in IA Nos. 371/2021 & 956/2020.

IA No. 371/2021 & 956/2020

A date is requested by learned proxy counsel for Punjab and Sind Bank in IA No. 956/2020 and respondent No. 1 in IA No. 371/2021 on the ground that the original counsel is in personal difficulty. Let the matter be listed on 16.10.2023.

CA Nos. 507/2019, 410/2019 & 652/2019

Pleadings are complete. List on 16.10.2023.

IA No.151/2020

This is an application for liquidation. Let the same be considered with other applications on 16.10.2023.

IA No. 488/2021

Compliance of order dated 01.02.2023 has not been made. Last opportunity is granted for making compliance. It is stated by counsel for RP that compliance of order dated 01.02.2023 could not be made as RP is without funds and he is bearing all the expenses from his own pocket. List on 16.10.2023.

IA No. 263/2022

Mr. Vaibhav Sahni, Advocate for suspended board of directors is directed to file reply within two weeks with a copy in advance to the counsel opposite. It would be the last opportunity. Rejoinder, if any may be filed within next one week with a copy in advance to the counsel opposite. List on 16.10.2023.

Sd/-

(Umesh Kumar Shukla)
Member (Technical)

Sd/-

(Harnam Singh Thakur)
Member (Judicial)

September 4, 2023
Vriti